Na	me of the corporate debtor:		Brys Internationa				31.01.2019	List of credite		26.05.2025
	Filing ur	der clause	e (ca) of sub-regul	ation (2) of regular	tion 13 the IBBI	(Insolvency Reso	lution Process fo	r Corporate Pers	ons) Regula	tions, 2016
SI. No.	Category of creditor			Summary of claims		Amount of contingent claims	Amount of claims not	Amount of claims under	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted		admitted	verification		
1	Secured financial creditors belonging to any class of creditors	35	1,52,46,68,391	27	80,27,66,685	0	72,19,01,706	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial crecitors (other than financial creditors belonging to any class of creditors)	2	1,20,11,39,811	2	1,20,11,39,811	0	0	0	3	Similar Claim has also been admitted under Neo Infrastructure Pvt Ltd, being Co-borrower.
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	44,98,14,070	2	7,89,64,384	0	37,08,49,686.00	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	1	11,54,63,243	0	0	0	11,54,63,243.00	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	18,92,72,115	0	0	0	18,92,72,115	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	47	3,48,03,57,630	31	2,08,28,70,880	0	1,39,74,86,750	0		



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### LIST OF SECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

	W SAL C Jing - 1	Dotai	ls of claim recevied			Details of claim adm	nitted		Amount	Amount	Amount of claim not admitted	Amount of claim	Remarks, if
No.	Name of the Creditors	Detai Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Whether related party?	% of voting share in CoC	of	of any mutual	admitted	under	
			Amount claimed	admitted		quarantee	1948		continge	0.00	1,69,97,500.00	0.00	1.The % of
3.6		receipt 19.02.2019	1,69,97,500.00	0.00	Form CA	0.00	No	0%	0.00	0.00	1,69,97,500.00	0.00	voting share in
	ANSITO WIGHT		1,69,97,500.00	0.00		0.00	No	0%	0.00	100000000000000000000000000000000000000		0.00	CoC in this
	Alliano in to the	19.02.2019	1,69,97,500.00	0.00		0.00	No	0%	0.00	0.00	1,69,97,500.00		sheet relects th
	MINDITE THI TOTTE	02.03.2019		0.00		0.00	No	0%	0.00	0.00	1,69,97,500.00	0.00	CONTRACTOR OF THE PARTY OF THE
	MINDITO IN TOLVIL	02.03.2019	1,69,97,500.00	15.52.28,209.00	Form CA	0.00	No	19.34%	0.00	0.00	-	0.00	% claim of ea
	JAPNA ESTATES PVT LTD	20.02.2019	15,52,28,209.00			0.00	No	1.01%	0.00	0.00	1,77,56,932.00	0.00	admitted
	MANIT SETHI	20.02.2019	2,58,40,000.00	80,83,068.00	Form CA	0.00	1		0.00	0.00	10,16,811.00	0.00	homebuyer a
	DEVIDAYAL BUILDERS AND DEVELOPERS	25.02.2019	1,36,88,592.00	1,26,71,781.00	Form CA	0.00	No	1.58%	0.00	0.00	10,16,811.00	0.00	total claim
	ASHA AGGARWAL	25.02.2019	1,26,69,589.00	1,26,69,589.00	Form CA	0.00	No	1.58%	0.00	0.00	20,61,729.00	0.00	admitted
		20.02.2019	54,96,524.00		Form CA	0.00	No	0.43%	-		20,27,494.00		amount of
	BABITA SHARMA	20.02.2019	54,46,398.00		Form CA	0.00	No	0.43%	0.00	0.00			homebuyer
)	PUNEET GUPTA				Form CA	0.00	No	0.87%	0.00	0.00	76,54,778.16	0.00	
1	GARIMA GUPTA	20.02.2019	1,46,26,285.00			0.00	No	0%	0.00	0.00	13,00,00,000.00	0.00	However, i
2	SANDEEP MADAN	20.02.2019	13,00,00,000.00			0.00	No	4.12%	0.00	0.00	5,07,10,022.00		CoC, the %
3	SHOBHA BHALLA	18.04.2019	8,38,07,003.00				No	1.68%	0.00	0.00	3,90,58,219.00	0.00	share of
4	ANURADHA SETHI	20.02.2019	5,25,30,000.00	1,34,71,781.00	Form CA	0.00	. NO	1.0070		NINE TO			homebuyers
5	M/s. Parmesh Construction Company Limited	20.02.2019	7,06,20,000.00	4,33,54,520.00	Form CA	0.00	No	5.40%	0.00	0.00	2,72,65,480.00	0.00	38.54% 2. In the mat
6	SC KHANEJA & SON (HUF)	20.02.2019	5,79,00,000.00	2,83,06,849.00	Form CA	0.00	No	3.53%	0.00	0.00	2,95,93,151.00		of claim o
0	SC KHANEJA & SON (HOT)					0.00	No	2.03%	0.00	0.00	3,54,00,000.00		Devender
7	SHIKHA SETHI	20.02.2019	5,16,80,000.00				No	0.97%	0.00	0.00	1,80,47,922.00	0.00	Nagpal at S.
8	SEEMA SETHI	20.02.2019	2,58,40,000.00	77,92,078.00		0.00		2.66%	0.00	0.00	9,96,44,521.00	0.00	22 clain
9	GULSHAN SETHI	20.02.2019	12,09,70,000.00	2,13,25,479.00	Form CA	0.00	No	2.0078	0.00				recevied wa
0	JATINDER PAL BUILDERS PVT LTD	20.02.2019	17,49,26,273.00	15,75,64,423.00	Form CA	0.00	No	19.63%	0.00	0.00	1,73,61,850.00	0.00	Rs. 1.50 C Subsequeb
21	VIJENDRA KUMAR KASHYAP/LAVNI KASHYAP	19.02.2019	59,00,000.00	59,00,000.00	Form CA	0.00	No	0.73%	0.00	0.00	-	0.00	of Rs.
			2 24 22 277 0	2 01 22 977 00	Form CA	0.00	No	2.51%	0.00	0.00		0.00	also
2	DEVENDER NAGPAL	02.03.2019	2,01,32,877.00			0.00	No	2.00%	0.00	0.00	3,37,01,781.00		additiona
3	Neeraj Mittal	29.03.2019	4,97,50,000.00				No	2.84%	0.00	0.00	6,63,685.00	0.00	
4	Geeta Kathuria	29.04.2019	2,34,46,164.0			0.00	No	2.01%	0.00	0.00		0.00	admitted
5	Anish Jain	03.08.2019	1,61,71,719.0	1,61,71,719.00		0.00		2.07%	0.00	0.00		0.00	terms of C
6	Anish Jain	03.08.2019	1,66,43,981.0	0 1,66,43,981.00	Form CA	0.00	No		0.00	0.00		0.00	regulation
-	Anish Jain	03.08.2019	2,41,56,954.0	0 2,41,56,954.00	Form CA	0.00	No	3.01%		0.00		0.00	(7). Thus
27		03.08.2019	2,10,93,355.0			0.00	No	2.63%	0.00	0.00		0.00	claim rece
28 29	Vijendra Kumar Jain Nihal Bin Iqbal & Deeba	02.05.2019	1,78,12,500.0			0.00	No	1.56%	0.00	0.00	52,77,306.0	0.00	has been sl as Rs.
30	M/s Rakesh Project Pvt Ltd	20.02.2019	9,29,71,918.0	6,88,22,945.0	0 Form CA	0.00	No	8.57%	0.00	0.00	2,41,48,973.0		3. Due to
	(Received from Form C)					2.00	No	0%	0.00	0.00	3,70,57,300.0	0.00	
31	V K Sahni (HUF)	27.06.2019	3,70,57,300.0			0.00		0,0	0.00		5,45,154.0	0.00	
32		18.02.2019	42,06,250.0	36,61,096.0	0 Form CA	0.00	No		0.00	0.00			para 2 ab
33	Gaurav Taneja, Ashwin Kumar Taneja & Veena Taneja	i	1,79,50,000.0	0.0	00 Form CA	0.00	No	0%	0.00	0.00	1,79,50,000.0		increse
34	AI- Dua Food	21.11.2019	5,31,16,500.0	5,11,47,902.0	00 Form CA	0.00	No	6.37%	0.00				- 8 28
35	Vieta Distributors Pvt.	24.07.2021	5,50,00,000.0	0.	00 Form CA	0.00	No	0%	0.00	0.00	5,50,00,000.0	0.00	
	- Dick	and the second	REUL DE RECEPCIONES EN LA COMPANION DE LA COMP						0.00	0.00	72,19,01,70	06 0.00	)
DEN !		and the second second second	1.52,46,68,391.0	8027666	85	0.00	Many State of the	100%	0.00	0.00	12,17,01,7	0.00	

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Sl No.	Name of the Creditors	Details	of claim recevied			Details of claim admit	tted		Amount	Amount	Amount of claim		Remarks, if
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party ?	% of voting share in CoC	of continge nt claim	of any mutual dues, that may be	SCHOOL STATE OF STREET STATE OF STATE O	of claim under verificati on	any
1													
				- 0.00		0.00		0.00%	0.00	0.00	-	0.00	

Oinesh Sood

\* Professional Pro

## LIST OF SECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

l No.	Name of the Creditors	Detai	ils of claim recevied			Details of claim admitt	ed		Amount	Amount	Amount of claim	Amount	Remarks, if
			Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party ?	% of voting share in CoC	of continge nt claim	of any mutual dues, that may be	not admitted	of claim under verificati on	any
	SYNDICATE BANK (Since merged with Canara Bank)	18.02.2019	34,17,55,975.00	34,17,55,975.00	Secured FC	0.00	No	28.45%	0.00	0.00	0.00	0.00	The % of voting share in CoC in this sheet refleats the % claim of each admitted secured financial creditors (oth than financial creditors belonging to any class of creditors) compared to the compared to th
2	BANK OF BARODA- International Business Branch	04.03.2019	85,93,83,836.00	85,93,83,836.00	Secured FC	0.00	No	71.55%	0.00	0.00	0.00	0.00	areds to total claim admitt amount of secured financial creditors. However, in CoC, the share of secured financial creditors. Canara Bare 16.41% & Bank of Bare 41.26%
			1,20,11,39,811.0	0 1,20,11,39,811.0	0			100.00%		12/21	nsolvency 50 68	-	

No.	Name of the Creditors	Detai	ils of claim recevied			Details of claim admitt	ed		Amount	Amount	Amount of claim not admitted	Amount	
410-		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party ?	% of voting share in CoC	of continge nt claim	of any mutual dues, that may be		of claim under verificati on	any
1	BANK OF BARODA- ZOSARB	20.02.2019	1,59,54,844.00	0.00	Unsecured FC	0.00	No	0.00%	0.00	0.00	1,59,54,844.00	0.00	The % of voting share in
2	Shashvat Advertising Private Limited	20.02.2019	6,30,00,000.00	56464384.00	Unsecured FC	0.00	No	71.51%	0.00	0.00	65,35,616.00	0.00	CoC in this sheet refleats the % claim of each admitted unsecured
3	M/s Chharia holdings Pvt. Ltd.	19.03.2019	3,33,75,000.00	22500000.00	Unsecured FC	0.00	No	28.49%	0.00	0.00	1,08,75,000.00	0.00	financial creditors (other than financial creditors belonging to
4	Sanjeev Kumar Garg	24.04.2019	1,42,25,000.00	0.00	Unsecured FC	0.00	No	0.00%	0.00	0.00	1,42,25,000.00	0.00	any class of creditors)comp
5	V K Sahni (HUF)- Transferred to Form CA	27.06.2019	0.00	0.00	Unsecured FC	0.00	No	0.00%	0.00	0.00	0.00	0.00	claim admitted amount of unsecured
6	Kailash Chand Kwatra	27.07.2019	3,53,76,767.00	0.00	Unsecured FC	0.00	No	0.00%	0.00	0.00	3,53,76,767.00	0.00	financial creditors. However, in CoC, the %
7	M/s. Nivedan Fin Invest Lease Ltd.	21.11.2020	28,78,82,459.00	0.00	Unsecured FC	0.00	No	0.00%	0.00	0.00	28,78,82,459.00	0.00	share of unsecured financial creditors. Shashvat Advertising 2.71% & Chharia Holdings 1.08%
230.30			44,98,14,070.0	0 7,89,64,384.0	00	0.00		100.00%	0.00		37,08,49,686.00	0.00	

Dinesh Sood

\* State Professional

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#### LIST OF OPERATIONAL CREDITORS (Workmen)

SI No.	Name of	Name of workmen	Details of claim recevied		Details o	of claim admitted		Amount	CONTRACTOR CALIFORNIA OF	NOT THE RESERVE THE PROPERTY AND	Amount	
	authorized representati ve, if any		Date of receipt	Amount of claim admitted	Nature of claim	Whether related party ?	% of voting share in CoC, if applicable	of continge nt claim	mutual	under	of claim not admitted	
1												
						<b>国际</b> 数据的 (1994年) (1994年)	0.00%	0.00	0.00	0.00		

Insolvency Professional Profess

#### LIST OF OPERATIONAL CREDITORS (Employees)

SI No.	Name of	Name of employee	De	tails of claim recevied	<b>"是一个一个一个一个一个一个一个一个一个一个一个一个一个一个一个一个一个一个一个</b>	Details	of claim admitted		Amount				
	authorized representati ve, if any		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	? % of voting share in CoC, if applicable	of continge nt claim	mutual	under	of claim not admitted	
1													
					2010年,伊拉丁基德德 1000年7月1日			0.00%	0.00	0.00	0.00		

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#### LIST OF OPERATIONAL CREDITORS (GOVT. DUES)

SI No.	Name of the Creditors	Detai	ils of claim recevied			Details of claim admit	ted		Amount	Amount	Amount of claim	Amount	Remarks, if
		Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party ?	% of voting share in CoC	of continge nt claim	of any mutual dues, that may be	not admitted	of claim under verificati on	any
1	Employees Provident Fund Organisation	29.05.2019	11,54,63,243.00	0.00	Form B (Govt Dues)	0.00	No	0.00%	0.00	0.00	11,54,63,243.00	0.00	
			11.54.63.243.00	0.00		0.00		0.00%	0.00	0.00	11,54,63,243.00	0.00	



# LIST OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)

	Name of the Creditors	Dot	ails of claim recevied	10000000000000000000000000000000000000		Details of	claim admitted			Amount	TO SERVICE SERVICES	Amount of claim	Amount of claim	
No.	Name of the Creditors	Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of voting share in CoC	of continge nt claim	of any mutual dues, that may be	not admitted	under verificati on	any
1	Balaji Properties	26.07.2019	17,40,00,000	0.00	OC(Other than Workmen, Employee & Govt. Dues)	0.00	0.00	No	0.00%	0.00	0.00	17,40,00,000.00	0.00	
2	Shreya Realty Private Ltd.	12.01.2021	1,52,72,115.00	0.00	OC(Other than Workmen, Employee & Govt. Dues)	0.00	0.00	No	0.00%	0.00	0.00	1,52,72,115.00	0.00	
			18.92.72.115.00	0.00		0.00	0.00		0.00%	0.00	0.00	18,92,72,115.00	0.00	

Annexure - 8

SI No.	Name of the Creditors	Det	ails of claim recevied			Details of claim admit	ed		Amount		Amount of claim		Remarks, if
			Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	continge	of any mutual dues, that may be	not admitted	of claim under verificati on	any
1													
							0.00		0.00	0.00		0.00	

